



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.09.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 22.09.2025 will not be taken up. The next date of hearing in the matter is **24.09.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 301 of 2024 & I.A. No. 1013, 4529 of 2024 Part Heard	Regional Director, ESI Corporation Vs. Manish Kumar Bhagat Liquidator, Gupta Dyeing & Printing Mills Pvt Ltd.	Vaibhav Manu Srivastava	Atul Sharma Ssahel Sood Shruti Shivkumar

By order of Hon'ble Chairperson
-Sd/-
Registrar